

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **28.08.2025** (THURSDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|---|-------------------------|
| 1. | Comp App (AT) (CH) (Ins) No. 392/2025 | Navneet Kumar Ranka & Anr. Vs Ramakrishnan Sadasivan, RP of Lokaa Developer Pvt Ltd & Anr. | Ms. CS Alpa Jain, PCS | |
| 2. | Comp App (AT) (CH) (Ins) No. 402/2025 | M Bhaskaran & Anr. Vs Sandeep Kothari IRP, Orion Water Treatment Pvt Ltd | Mr. AS Sathish Kumar | |
| 3. | Comp App (AT) (CH) (Ins) No. 412/2025 For Stay IA No 1172/2025 | Mathioli Nagarajan RP of MQ Networks Pvt Ltd Vs Reliance Asset Reconstruction Company Ltd | Mr. Mathioli Nagarajan Party in Person | |
| 4. | Comp App (AT) (CH) No. 105/2025 For Exemption IA No. 1177/2025 | SBICAP Trustee Company Ltd Vs Andhra Pradesh Power Finance Corporation Limited | Mr. VVSN Raju | |

Defective Cases

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------------|-------------------------|
| 5. | Comp App (AT) (CH) (Ins) No. 409/2025 (With defects) | Canara Bank Vs Prateek Apparels Pvt Ltd | Mr. ML Ganesh | |
| 6. | Comp App (AT) (CH) (Ins) No. 413/2025 (With defects) | Sunwin Papers Vs Sivadarshini Papers Ltd | Mr. P Raja Sekaran | |
| 7. | Comp App (AT) (CH) No. 104/2025 For Stay IA No. 1174/2025 For Condone Delay IA No. 1175/2025 (With defects) | LR Subba Reddy & 3 Ors Vs Narasimha Vara Prasad Anala & 18 Ors | Mr.R Ramasubramaniam Raja | |

For Orders

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------|---|
| 8. | IA No. 1054/2025 (To implead) in Comp App (AT) (CH) No. 107/2023 For Direction IA No. 1117/2025 | Vishnu Nischal Rajkumar Vs Radha Krishnna Mills Ltd & 12 Ors | Mr. Krishna Ravindran | Mr. R Vidhya Shankar R1 R2 R6 R7 R9-R13 |
| 9. | IA No. 1173/2025 (For Clarification) in Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025 | Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors WITH | Mr. MV Swaroop | Mr. CV Shailandhran R2 Mr. B Dhanaraj- R7 |
| 10. | Comp App (AT) (CH) No. 23/2024 For Exemption IA No.382/2024 For Stay IA No. 383/2024 For Direction IA No. 1178, 1179 & 1247/2024 | Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors. WITH | Mr. MV Swaroop | Mr. CV Shailandhran R1 |
| 11. | Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024 | Shrikant Gopilal Rathi & 2 Ors Vs Nagarjuna Agro Chemicals Pvt Ltd & 8 Ors WITH | Mr.CV Shailandhran | Mr. MV Swaroop R2- R4 |
| 12. | Comp App (AT) (CH) No. 37/2024 For Stay IA No. 660 & 661/2024 For Direction IA No. 1249/2024 | Nagarjuna Agro Chemicals Pvt Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors. WITH | Mr. TK Bhaskar | |
| 13. | Comp App (AT) (CH) No. 43/2024 For Stay IA No. 736 & 737/2024 For Direction IA No. 1248/2024 | Nagarjuna Agro Chemicals Pvt Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors | Mr. TK Bhaskar | |

For Direction

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------|--------------------------|
| 14. | Contempt Case (AT) No.7/2019 in Comp App (AT) (Ins) No. 552/2018 | Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr. WITH | Mr. Ajay Gagger | Mr. Anirudh Wadhwa R1 |

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| 15. | Contempt Case (AT) No. 8/2019 in Comp App (AT) (Ins) No. 553/2018 | Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr. | Mr. Ajay Gagger | Mr. Yogesh Jagia R1 |
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For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|----------------------------|--|
| 16. | Comp App (AT) (CH) (Ins) No. 285/2025 For Stay IA No. 797/2025 For Exemption IA No. 798/2025 | National Stock Exchange of India Ltd Vs Consortium of Karishma Jain, Jupiter City Developers (I) Ltd & Adwaita Navigations Pvt Ltd SRA of XL Energy Ltd & 4 Ors. | Mr. Ishaan Agrawal | Mr. Kunal Kanungo- R1 Mr. Amir Bavani- R5 |
| 17. | Comp App (AT) (CH) (Ins) No. 279/2021 To Dispense with IA No. 601/2021 For Stay IA No. 603/2021 | Regional Provident Fund Commissioner, EPFO Vs Bijoy Prabhakaran Pulipra, RP of PVS Memoial Hospital Pvt Ltd & 5 Ors. | Mr. K Ramu Mr. R Vishnu | Mr. Bijoy P Pulipra R1 Mr. Pradeep Joy- R2 |
| 18. | Comp App (AT) (CH) (Ins) No. 334/2023 For Stay IA No. 1013/2023 Interim Injunction IA No. 253/2024 | G. Subramaniam Vs Dr. SR Shriram Shekar, Liquidator of RLS Alloys Pvt. Ltd & 3 Ors. | Mr. Praveen Purohit | Mr. Ramaswamy Meyyappan- R1 Mr. B Vijay- R2 |
| 19. | Comp App (AT) (CH) (Ins) No. 130/2024 | Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd & Anr. WITH | Mr. T Ravichandran | Mr. Rohan Rajasekaran- R1 Ms. S Indumathi- R2 |
| 20. | Comp App (AT) (CH) (Ins) No. 132/2024 For Stay IA No. 357/2024 | Bank of Maharashtra Vs Kambhammettu Sri Vamsi, RP of Mantenna Laboratories Ltd & 2 Ors | Mr. T Ravichandran | Mr. Rohan Rajasekaran- R1 Ms. S Indumathi- R2 Mr. Vipul Jai- R3 |
| 21. | Comp App AT) (CH) (Ins) No. 161/2024 For Stay IA No. 429/2024 For Exemption IA No 430/2024 | MEIL-GAYATRI-ZVS- ITT (Consortium) Vs Guru Raghavendra Infrastructures & 2 Ors WITH | Mr. Arjun Suresh | Mr. Pogulakonda Pratap R1 Mr. VK Sajith- R2 |
| 22. | Comp App AT) (CH) (Ins) No. 162/2024 For Exemption IA No. 431/2024 For Stay IA No. 432/2024 | MEIL-GAYATRI-ZVS- ITT (Consortium) Vs Sri Krishna Engineering Company & 2 Ors | Mr. Arjun Suresh | Mr. VVSN Raju- R1 Mr. VK Sajith-R2 |

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|-----|---|--|-------------------|--|
| 23. | Comp App (AT) (CH) (Ins) No. 235/2024 For Stay IA No. 624/2024 | K Narayanasamy, Suspended Director of GK Steel and Allied Industries Limited Vs J. Karthiga, Erstwhile RP of GK Steel and Allied Industries Ltd & 4 Ors. | Ms. Lily Francis | Mr. VV Sivakumar R1 |
| 24. | Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024 | Ravi Srinivas S Erstwhile Managing Director, Super Agri Seeds Pvt Ltd Vs Kiran Gubba, Director, Gubba Cold Storage Pvt Ltd & Anr | Mr. TK Bhaskar | Mr. Anuj Raj- R1 Mr. Pranava Charan R2 |
| 25. | Comp App (AT) (CH) (Ins) No. 472/2024 For Stay IA No. 1297/2024 For Exemption IA No. 1298/2024 To Adv. Hg. IA No. 584/2025 | Comandur Parthasarathy Vs Suhasini Ashok B Erstwhile IRP & 4 Ors | Ms. Kopal Sharraf | Mr. Bendi Raviteja- R1 Mr. Sai Sanjay Suraneni- R2 R3 R4 |
| 26. | Comp App (AT) (CH) (Ins) No. 53/2025 For Stay IA No. 194/2025 | Anand Jain Suspended Director of Hallmark Infrastructure Pvt Ltd Vs Pathukasahasram Ragunathan Raman, IRP of Hallmark Infrastructure Pvt Ltd & Anr | Mr. Rahul Balaji | Mr. Sathiyarayanan R2 |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|----------------------------|---------------------------------------|
| 27. | TA (AT) No. 17/2022 (Comp App (AT) No. 326/2018) | C.J George & 3 Ors Vs Synthite Industries Pvt Ltd & Anr. WITH | Mr. TK Bhaskar | Mr. CV Shailendran |
| 28. | Comp App (AT) (CH) No. 126/2022 | CJ George & 3 Ors. Vs Synthite Industries Ltd & 22 Ors | Mr. TK Bhaskar | Mr. CV Shailendran R1, R8, R9, R14 |
| 29. | TA (AT) No. 130/2021 (Comp App (AT) No. 100/2019) | Mangala Investments Limited & 4 Ors. Vs Canara Land Investments Ltd& 4 Ors | Ms. Simran R Gurnani | Mr. Prithvi Raj JS |
| 30. | Comp App (AT) (CH) (Ins) No. 51/2022 | J. Shobha Lalith, Proprietrix, Akash Cable Corporation Vs Swan Electric Contracts Company Pvt Ltd | Mr. Sam Jayaraj Houston | Mr. John Wesly Mr. Thomas T Jacob |

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| 31. | Comp App (AT) (CH) No. 51/2022 For Stay IA No. 578/2022 For Direction IA No. 934/2023 | Uma Packaging & Anr. Vs Tirumalaturupati Constructions India Pvt Ltd & 8 Ors. | Mr. Y Suryanarayana | Mr. K Manivannan R2 Mr. Aravind AS- R9 |
| 32. | Comp App (AT) (CH) No. 60/2022 For Stay IA No. 683/2022 | Able Automobiles Pvt Ltd & 4 Ors Vs Rekha Singhal & 2 Ors | Mr. Judy James | Dr. KS Ravichandran R1 |
| 33. | Comp App (AT) (CH) (Ins) No. 156/2022 | GMP Technical Solutions Pvt Ltd Vs Swiss Garnier Genexiaa Sciences Pvt Ltd | Mr. Pranava Charan | Mr. Prithviraj JS |
| 34. | Comp App (AT) (CH) (Ins) No. 266/2022 | Sree Vanamali Agro Farm Pvt Ltd & 4 Ors Vs Viswaroopi Energy Pvt Ltd WITH | Mr. PBA Srinivasan | Mr. Y Suryanarayana |
| 35. | Comp App (AT) (CH) (Ins) No. 267/2022 | Sri Kalyana Chakravarthy Educational Memorial Trust Vs LEPL Ventures Pvt Ltd WITH | Mr. PBA Srinivasan | Mr. Y Suryanarayana |
| 36. | Comp App (AT) (CH) (Ins) No. 294/2022 | Sri Kalyana Chakravarthy Educational Memorial Trust Vs Swarna Bhaskar Holdings Pvt. Ltd. WITH | Mr. PBA Srinivasan | Mr. Y Suryanarayana |
| 37. | Comp App (AT) (CH) (Ins) No. 296/2022 | Sree Vaibhavi Infrastructures Pvt Ltd & 3 Ors. Vs LEPL People Tech Pvt Ltd WITH | Mr. PBA Srinivasan | Mr. Y Suryanarayana |
| 38. | Comp App (AT) (CH) (Ins) No. 297/2022 | Sree Vaibhavi Infrastructures Pvt Ltd Vs Medipro Edu Management Pvt Ltd | Mr. PBA Srinivasan | Mr. Y Suryanarayana |
| 39. | Comp App (AT) (CH) (Ins) No. 243/2023 | State Bank of India Vs N Sai Gayathri WITH | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |
| 40. | Comp App (AT) (CH) (Ins) No. 245/2023 | State Bank of India Vs PV Bhaskara Rao WITH | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |
| 41. | Comp App (AT) (CH) (Ins) No. 247/2023 | State Bank of India Vs P Raja Rao WITH | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |
| 42. | Comp App (AT) (CH) (Ins) No. 249/2023 | State Bank of India Vs G Srinivasa Rao WITH | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |

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| 43. | Comp App (AT) (CH) (Ins) No. 250/2023 | State Bank of India Vs PV Mohan Rao WITH | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |
| 44. | Comp App (AT) (CH) (Ins) No. 253/2023 | State Bank of India Vs N. Amulya Krishna | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |
| 45. | Comp App (AT) (CH) (Ins) No. 93/2024 | Deputy Commissioner, Works Contract, Kerala State Goods & Services Dept., Ernakulam Vs Vinod Balachandran FCA, Liquidator, Albanna Engineering India Pvt Ltd | Mr. EK Kumaresan | Mr. M Sivavarthanan |
| 46. | Comp App (AT) (CH) (Ins) No. 176/2024 For Urgent Hearing IA No. 475/2024 For Stay IA No. 476/2024 | Axis Bank Ltd Vs R Venkatakrishnan RP, St. John Freight Systems Ltd | Mr. VV Sivakumar | Mr. TK Bhaskar |

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

By order of Hon’ble Member (Judicial)

Chennai Bench

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